

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/599/2019
NAME OF THE PETITIONER : Padmavathy Gunasheka
NAME OF THE RESPONDENT(S) : Argus Cosmetics
UNDER SECTION : Sec 241/242 of CA, 2013

ORDER

Ld. Counsel Mr.H.Siddarth for the Petitioner. Ld. Sr. Counsel
Mr. P.H. Arvinth Pandian for the Respondents.

List on **29.05.2024** for physical hearing at the request of the parties.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk